GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION No. 1011

TO BE ANSWERED ON TUESDAY, December 12, 2023/21 Agrahayana, 1945 (Saka)

CENTRAL SUPPORT TO SET UP NEW CAPITAL FOR ANDHRA PRADESH

1011. SHRI KANAKAMEDALA RAVINDRA KUMAR

Will the Minister of FINANCE be pleased to state:

(a)   whether Government is extending support to the State of Andhra Pradesh for creation of new capital city under the provision of Andhra Pradesh Reorganization Act, 2014;

(b)   if so, details of the funds released till now;

(c)   whether Government has taken note of the fact that the incumbent Government of Andhra Pradesh is not firm in its stand regarding the creation of new capital city which in turn had created apprehension in the minds of people; and

(d)   if so, the details of steps taken to ensure creation of new capital city for the State?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): Yes Sir. Following the Andhra Pradesh Reorganization Act (APRA), 2014 the Department of Expenditure, Ministry of Finance had earmarked financial assistance amounting to Rs.2,500 crore for creation of essential infrastructure etc. in the new capital city of the Successor State of Andhra Pradesh. Out of this, based on the recommendations of NITI Aayog and in terms of Section 6 & 94 (3 & 4) of the APRA, 2014, an amount of Rs.1,500 crore was released to the State. In addition, an amount of Rs.1,000 crore for creation of essential infrastructure etc. for the new capital city was released by the then Ministry of Housing and Urban Development (MoUD) now Ministry of Housing and Urban Affairs (MoHUA).

(c) & (d): The financial assistance for creation of essential infrastructure etc. for the new capital city of the Successor State of Andhra Pradesh is provided based on recommendations of NITI Aayog and its report on 'Developmental Support to the Successor State of Andhra Pradesh under Andhra Reorganization Act (APRA), 2014' dated 01.12.2015.

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